

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

[Under Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Regulations, 2017)]

For the attention of the Stakeholders of IFP Bakelite India Private Limited

1.	Name of Corporate Person	IFP Bakelite India Private Limited	
2.	Date of Incorporation	February 21, 2018	
3.	Authority under which corporate person in incorporated/ registered	Registrar of Companies, Delhi	
4.	Corporate Identity Number/ Limited Liability Identity Number of corporate person	U74993HR2018FTC072669	
5.	Address of the registered office and principal office (if any) of corporate person	SF-221, 2 nd Floor, IT Complex JMD Megapolis, Village Tikri, Sohna Road, Gurgaon Haryana 122001 India	
6.	Liquidation commencement date of corporate person	October 20, 2020	
7.	Name, address, e-mail address, telephone number and the registration number of the liquidator	Name	Mr. Vekas Kumar Garg
		Address	D-4 B, First Floor, Ramprastha, Near Raghunath Temple, Ghaziabad, Uttar Pradesh Pin – 201011
		Telephone No.	91 9999148006
		Mobile No.	91 9999148006
		e-mail id	<u>vikasgarg_k@rediffmail.com</u>
		IP Registration Number:-	IBBI/IPA-002/IP-N00738/2018-2019/12291
8.	Last date for submission of claims	November 19, 2020	

Notice is hereby given that the IFP Bakelite India Private Limited has commenced voluntary liquidation on October 20, 2020

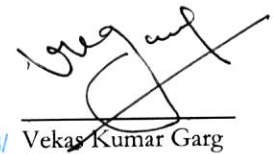
The stakeholders of IFP Bakelite India Private Limited are hereby called upon to submit a proof of their claims, on or before November 19, 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

CS. Vekas Kumar Garg
Liquidator

Regd. No. IBBI/IPA-002/IP-N00738/
2018-2019/12291



Vekas Kumar Garg

Date: October 20, 2020

Place: Ghaziabad